

Establishment of Family Court

Family Court, Amritsar came into existence on 04.01.2019 vide Hon'ble High Court of Punjab & Haryana, Chandigarh, order no. 838 Gaz.I/VI.F.8, dated 21.12.2018.

Officer posted in Family Court, Amritsar

Sr.No.	Name	UID No.	Designation	Station	Charge Assuming	Charge Relinquishing
1	Ms. Mandeep Kaur	PB0126	Principal Judge, Family Court	Amritsar	30.04.2022	Till Date
2	Ms. Sanjeeta	PB0177	Addl. Principal Judge, Family Court	Amritsar	28.04.2022	Till Date

Pendency

Total Pendency of Cases in the Court of Ms. Mandeep Kaur, Principal Judge Family Court, Amritsar as on 31.07.2020.

Sr.No.	Category	Total Pendency/Closing Balance	Total Unit
Civil Case			
1	CM	92	92
2	Execution	70	140
3	GW	213	852
4	HMA	1839	9195
	Total	2214	10279
Criminal Case			
5	125 Cr. Pc	756	2268
6	128 Cr. Pc	443	1329
7	CRM	115	0

	Total	1314	3597
Grand Total		3528	13876

Total Pendency of Cases in the Court of Ms. Sanjeeta, Addl. Principal Judge Family Court, Amritsar as on 31.07.2020.

Sr.No.	Category	Total Pendency/Closing Balance	Total Unit
Civil Cases			
1	CM	80	0
2	Execution	26	52
3	GW	191	764
4	HMA	1777	8885
5	Suits	2	0
	Total	2076	9701
Criminal Cases			
5	125 Cr. Pc	760	2280
6	128 Cr. Pc	397	1191
7	CRM	138	0
	Total	1295	3471
Grand Total		3371	13172